

PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 14 OF 2026
(I.A. NO. 15/2026 & I.A. NO. 16/2026)

IN THE MATTER OF:

SHASHANK SINGH

...APPLICANT

VERSUS

UNION OF INDIA & ORS

...RESPONDENT(S)

INDEX

S. NO	PARTICULARS	PAGE NO.
1.	JOINT COMMITTEE REPORT BY R-5, DISTRICT MAGISTRAGTE, PILIBHIT IN COMPLIANCE WITH ORDER DATED 13.01.2026 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL	
2.	<u>ANNEXURE-A</u> A COPY OF THE JOINT COMMITTEE REPORT DATED 24.07.2026	
3.	<u>ANNEXURE-1</u> LETTER DATED 17.02.2026	
4.	<u>ANNEXURE-2</u> LETTER DATED 06.04.2026	

5.	<u>ANNEXURE-3</u> MOM DATED 15.07.2026	
6.	<u>ANNEXURE-4</u> LIST OF 21 STRUCTURES CITED BY THE APPLICANT	
7.	<u>ANNEXURE-5</u> LIST OF THE TOTAL 27 PERMANENT STRUCTURES IDENTIFIED BY THE DISTRICT ADMINISTRATION	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON

STANDING COUNSEL FOR THE STATE OF U.P.

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Date: 24.07.2026

Place: NOIDA

PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 14 OF 2026
(I.A. NO. 15/2026 & I.A. NO. 16/2026)

IN THE MATTER OF:

SHASHANK SINGH

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JOINT COMMITTEE REPORT BY R-5, DISTRICT MAGISTRAGTE,
PILIBHIT IN COMPLIANCE WITH ORDER DATED 13.01.2026 PASSED
BY THE HON'BLE NATIONAL GREEN TRIBUNAL

I, Gyanendra Singh, aged about 57 years, S/o Shri Dev Singh, posted as District Magistrate, Pilibhit, Uttar Pradesh do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present reply.

2. That I state that the contents of this reply have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

DIRECTIONS BY THE HON'BLE TRIBUNAL

3. That, the matter was first listed for hearing on **13.01.2026**, wherein the Hon'ble Tribunal was pleased to direct as follows:

"...6. Having regard to the seriousness of issue involved in the matter we also deem it proper to appoint a Joint Committee comprising of (i) Representative of the administrative head of National Tiger Conservation Authority, (ii) Representative of the PCCF and (iii) District Magistrate, Pilibhit, wherein the District Magistrate, Pilibhit will act as a coordinating officer.

7. The Joint Committee will visit the site and ascertain the number of permanent structures in the form of hotels, guest house, tourist resort etc. which have come up within one kilometer of the boundary of the Pilibhit Tiger Reserve. The said committee will also verify if the resorts which have been disclosed in the list on Page 248 of the paper book have come up within one kilometer of the boundary of the Pilibhit Tiger Reserve and submit the report before the Tribunal within ten weeks. The counsel for the State of UP is directed to provide the list of the resorts which are on Page

248 of the OA to the District Magistrate, Pilibhit to carry out the aforesaid exercise...”

JOINT COMMITTEE REPORT

4. That, in compliance with the directions of the Hon'ble Tribunal, the National Tiger Conservation Authority (NTCA) and the Principal Chief Conservator of Forests (Wildlife), Uttar Pradesh, have nominated their respective representatives, and the Joint Committee comprises the following members:

Members of the Joint Committee

- Shri Pawan Jeph, Assistant Inspector General of Forests (*Representative of NTCA*).
 - Shri Apoorv Dixit, Divisional Forest Officer, Katarniaghat Wildlife Division, Bahraich (*Representative of PCCF*).
 - Shri Gyanendra Singh, District Magistrate, Pilibhit, Uttar Pradesh (*Coordinating Officer*).
5. That, the Joint Committee conducted a two-day site inspection of the area in question on **15.07.2026** and **16.07.2026**. That further, in compliance with directions of the Hon'ble Tribunal, a copy of the Joint Committee Report dated **24.07.2026** is annexed herewith and marked as ***Annexure- A***

6. That, hence this Joint Committee Report is being submitted for the kind perusal of this Hon'ble Tribunal and it is most humbly prayed that it may be taken on record.
7. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.


DEPONENT

VERIFICATION

Verified at Pilibhit on this 24 day of July 2026, that the contents of the above affidavit from paragraphs 1 to 7 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.




DEPONENT

And that Shri. Gyanendra Singh S/o Shri Dev Singh
 Deponent identified by Shri. R/o District Magistrate Pilibhit
 who is personally known to me swears to (U.A.)
 confirmed the content of this affidavit as
 read in my presence at Pilibhit on 24/7/2026
 A.M./P.M. & further and according to the date.

Vineeta Saxena
 Avocate & Notary
 Distt.-Pilibhit (U.P.)

Report of Joint Committee (OA No. 14/2026)**1. Background**

The Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi, vide its Order dated 13.01.2026 passed in Original Application No. 14/2026 (*Shashank Singh vs. Union of India & Ors.*), constituted a Joint Committee to examine alleged unauthorized constructions within the Eco-Sensitive Zone (ESZ) of the Pilibhit Tiger Reserve. The relevant directions issued by the Hon'ble Tribunal are reproduced below:

"6. Having regard to the seriousness of issue involved in the matter we also deem it proper to appoint a Joint Committee comprising of (i) Representative of the administrative head of National Tiger Conservation Authority, (ii) Representative of the PCCF and (iii) District Magistrate, Pilibhit, wherein the District Magistrate, Pilibhit will act as a coordinating officer."

"7. The Joint Committee will visit the site and ascertain the number of permanent structures in the form of hotels, guest house, tourist resort etc. which have come up within one kilometer of the boundary of the Pilibhit Tiger Reserve. The said committee will also verify if the resorts which have been disclosed in the list on Page 248 of the paper book have come up within one kilometer of the boundary of the Pilibhit Tiger Reserve and submit the report before the Tribunal within ten weeks. The counsel for the State of UP is directed to provide the list of the resorts which are on Page 248 of the OA to the District Magistrate, Pilibhit to carry out the aforesaid exercise."

1.1 Constitution of the Joint Committee

In compliance with the aforesaid directives, the Joint Committee was duly constituted with the following nominated members:

1. **Representative of NTCA:** Shri Pawan Jeph, Assistant Inspector General of Forests (AIGF), National Tiger Conservation Authority (NTCA) (nominated vide letter number F. No. 12-9/2025-NTCA , dated 17th Feb 2026) (*Annexure 1*)
2. **Representative of PCCF (Wildlife), UP:** Shri Apoorv Dixit, Divisional Forest Officer (DFO), Katarniaghat Wildlife Division, Bahraich (nominated vide letter number 3760 of Office of PCCF WL, dated 6th April,2026). (*Annexure 2*)
3. **Coordinating Officer:** District Magistrate, Pilibhit, Uttar Pradesh.

1.2 Preliminary Proceedings & Modalities

A preliminary coordination meeting was convened by the Office of the District Magistrate (Coordinating Officer), Pilibhit, on July 9, 2026. The meeting was conducted by the Additional District Magistrate (ADM), Pilibhit, representing the District Magistrate.

During the meeting, the operational modalities for conducting the physical field verification were deliberated and finalized. It was unanimously decided that the Office of the Coordinating Officer would compile a comprehensive baseline inventory of all commercial and permanent tourism structures situated within 1 km from the boundary of the Pilibhit Tiger Reserve to enable systematic field inspection by the Joint Committee.

2. Scope & Objectives of the Joint Committee

In compliance with the directives of the Hon'ble National Green Tribunal, the Joint Committee defined its scope of inquiry around two primary objectives as stated in the order by hon'ble court:-

1. To visit the site and ascertain the number of permanent structures in the form of hotels, guest houses, tourist resorts etc., located within one kilometer of the boundary of the Pilibhit Tiger Reserve.
2. To verify whether the resorts disclosed in the list on Page 248 of the paper book have come up within one kilometer of the boundary of the Pilibhit Tiger Reserve.

3. Proceedings & Joint Field Inspection

In pursuance of the aforementioned mandate, the Joint Committee conducted a two-day field verification drive on **July 15–16, 2026**.

3.1 Briefing & Documentation Review

The exercise commenced with a formal coordination meeting on July 15, 2026, at the Office of the District Magistrate, Pilibhit. During this meeting, the District Administration, through the Additional District Magistrate (ADM), Pilibhit, handed over the preliminary baseline survey report to the Committee members (*Minutes of the Meeting attached as Annexure 3*).

The comprehensive list provided by the ADM, Pilibhit, comprised **27 permanent structures**, which encompassed:

- **21 structures** specifically cited on Page 248 of the paper book in O.A. No. 14/2026. (Annexure 4)
- **27 permanent structures** (which included all structures mentioned on Page 248 of the paper book in OA No. 14/2026) were identified by the District Administration during baseline surveys.(Annexure 5)

3.2 Execution of On-Site Inspection

Following the review, the Joint Committee executed physical field inspections across July 15 and 16, 2026. The Joint Committee carried out the field inspection based on the list of tourism-related structures provided by the Office of the District Magistrate, Pilibhit, and the KML boundary files provided by the Forest Department. Accordingly, the findings of this report are based on the physical verification of the listed structures and the spatial data made available to the Committee. The inspection focused on ground-verifying GPS coordinates, checking physical construction statuses, and verifying their location relative to the demarcated boundary of the Pilibhit Tiger Reserve.

Table 1. Details of the permanent structures as enlisted on Page 248 of paper book inspected by the Joint Committee, including verified geo-coordinates and field observations.

S. No.	Owner	Name of Hotel/Resort	Verified Geo-coordinates		Field Observations	Photographs of Permanent Structures
			Latitude	Longitude		
1	Sahab Singh	Green Land Farm Stay	28.693846	80.076085	Within 1 km of the Protected Area boundary	 Latitude: 28.693797 Longitude: 80.076176 Elevation: 199.781516 m Accuracy: 3.771 m Time: 15-07-2025 17:05 Note: Pollen guest house, Mughal Garden, P.O. R.
2	Sohan Lal	The Backwood Resort	28.670546	80.083439	Within 1 km of the Protected Area boundary	

3	Abhijeet Singh	The Royal Tiger Stay	28.677643	80.082101	Under construction & within 1 km of the Protected Area boundary	
4	Amardeep Singh	The Royal Tiger Villa	28.66609	80.082848	Within 1 km of the Protected Area boundary	 Latitude: 28.665475 Longitude: 80.082727 Elevation: 116.157 m Accuracy: 33.43 m Time: 15/07/2026 03:22 Note: Royal Tiger Villa (4)
5	Umesh Raj	Mainakot	28.674502	80.080449	Under construction & within 1km of the Protected Area boundary	 Google मुस्तफाबाद, उत्तर प्रदेश, भारत खरिया - मुस्तफाबाद, मुस्तफाबाद, उत्तर प्रदेश 262124, भारत Lat 28.674508° Long 80.080451° शनिवार, 13/07/2026 03:56 PM GMT +05:30

6	Kamlesh Mathur	Kamlesh Prasad Ji Farm House	28.686192	80.081106	Within 1 km of the Protected Area boundary	
7	Manish Malhotra	Sal Cottages	28.687644	80.071247	Within 1 km of the Protected Area boundary	
8	Anwar Ali	Royal Chuka Farm Stay	28.687679	80.076845	Within 1 km of the Protected Area boundary	

9	Avinash Singh	Tiger Woods	28.688998	80.072037	Within 1 km of the Protected Area boundary	
10	Khusnum a Begum	Bagh home	28.688884	80.072082	Within 1 km of the Protected Area boundary	
11	Rajvindra	Prince Home Stay	28.690099	80.077882	Within 1 km of the Protected Area boundary	

12	Shyam Vihari	FM Homestay, Village Rampuria	28.710392	79.937305	Within 1 km of the Protected Area boundary	
13	Dikshit	Wildlense Wild Retreat	28.703342	79.929982	Within 1 km of the Protected Area boundary	

14	Lavpreet	Saakhuvan Eco Retreat	28.701735	79.935287	Within 1 km of the Protected Area boundary	
15	Shri Sarjaat Kha	Name not ascertained	28.663267	80.113483	Within 1 km of the Protected Area boundary	

16	Shri Ishparash Mittal	Name not ascertained	28.65388	80.11045	Under Construction & within 1 km of the Protected Area boundary	
17	Shri Ishparash Mittal	Name not mentioned	28.65272	80.11003	Only boundary Constructed & Within 1 km of the Protected Area boundary	

18	Shri Anoop Rorya	UnWild India	28.648835	80.106663	Within 1 km of the Protected Area boundary	
19	Shri. Mohd Aarif	No Name	28.634795	80.099835	No structure was found at the GPS location mentioned here. On enquiry it was found that Shri Mohd Aarif owns "Sunrise Resort" which falls outside the 1 km limit from the boundary of PTR	

20	Shri Rajeev Agarwal	Tanda Surat	28.656494	80.108862	Under construction & within 1 km of the Protected Area boundary	
21	Shri Rajneesh Saxena	White Oasis Jungle Resort	28.653899	80.090182	Within 1 km of the Protected Area boundary	

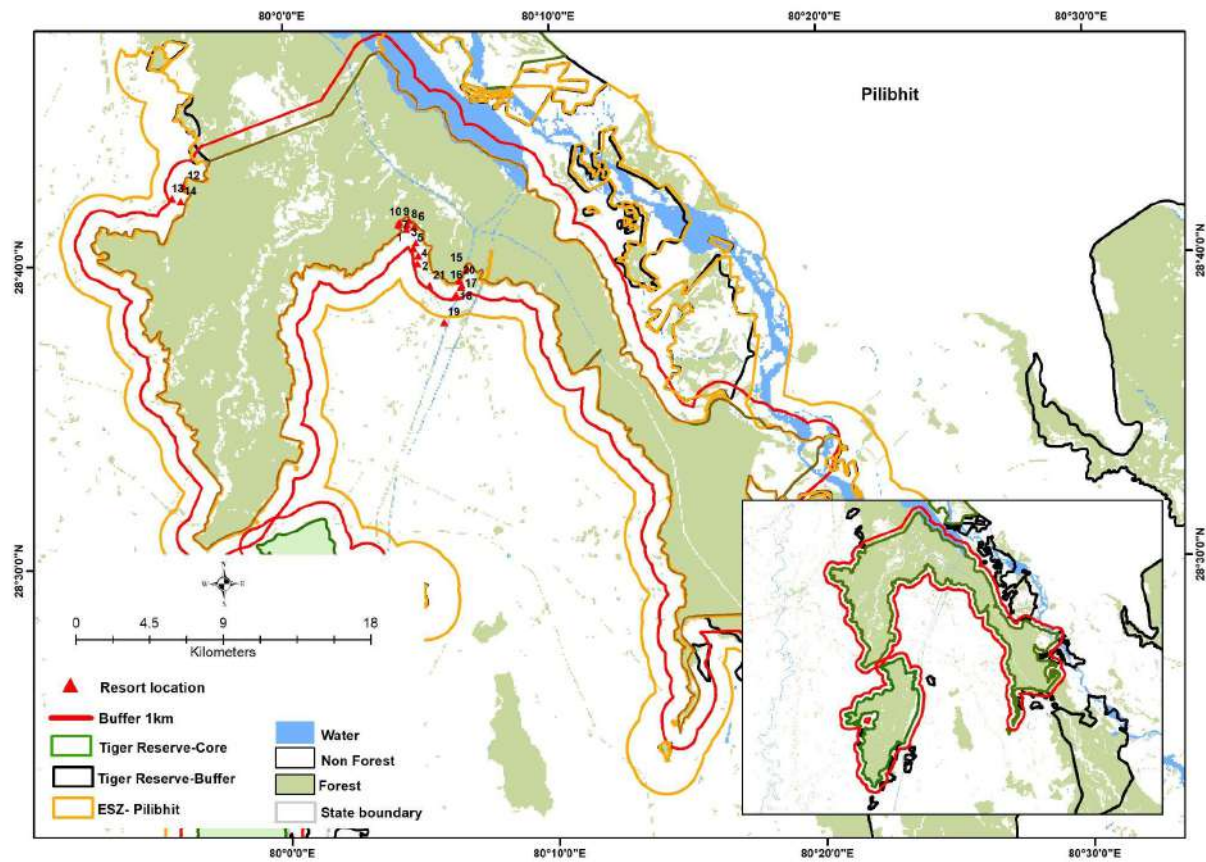


Figure 1. Locations of the permanent structures as enlisted on Page 248 of paper book inspected by the Joint Committee during the field visit to Pilibhit Tiger Reserve (15–16 July 2026).

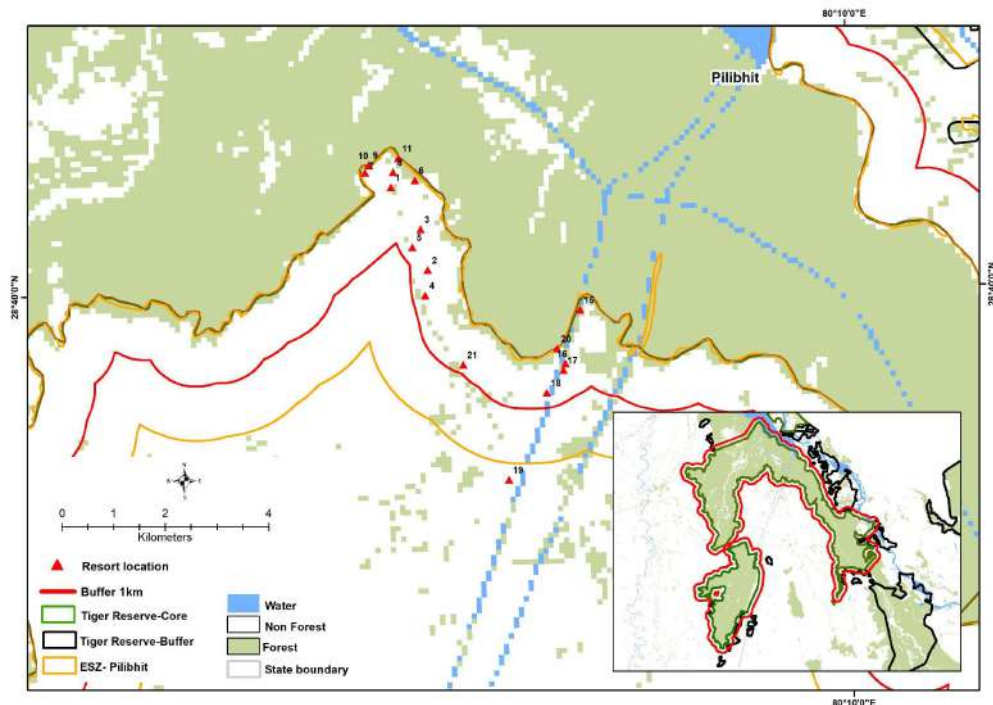


Figure 2. Locations of the permanent structures as enlisted on Page 248 of paper book within the 1 km of the Protected Area of Pilibhit Tiger Reserve, Tehsil Kalinagar

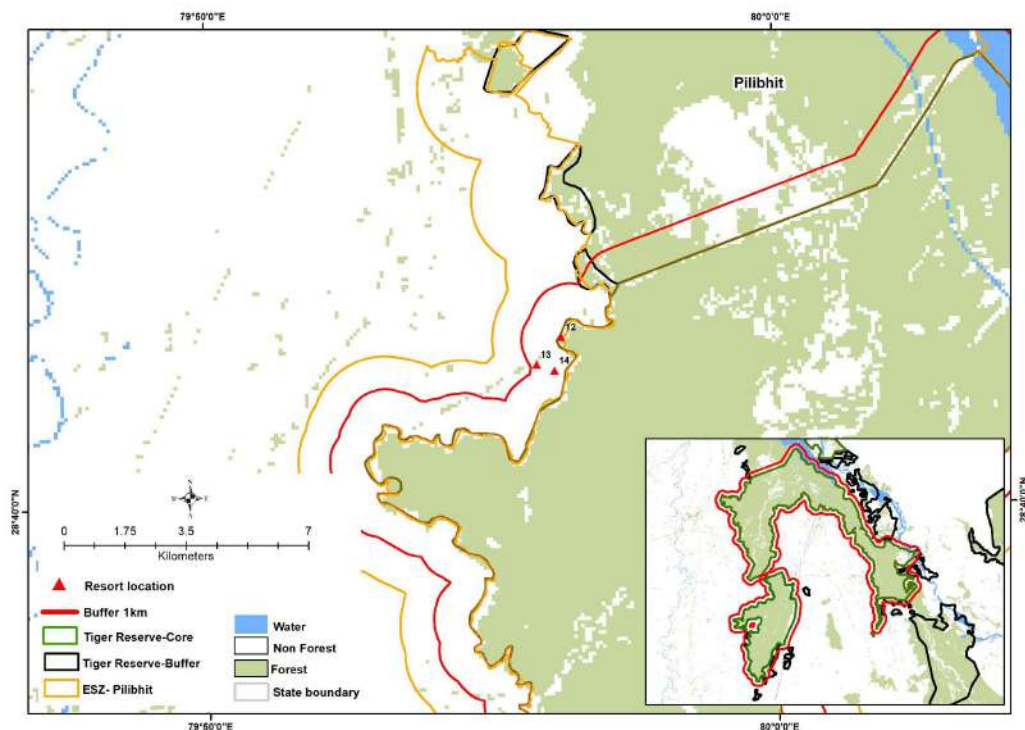


Figure 3. Locations of the permanent structures as enlisted on Page 248 of paper book within the 1 km of Protected Area of Pilibhit Tiger Reserve, Village Rampuriya Mahof, Tehsil Pilibhit (Sadar)

Table 2. Details of Hotels, Resorts, Farm Stays, and Homestays located within the 1 km of Protected Area of Pilibhit Tiger Reserve, Tehsil Kalinagar (Comprehensive List Provided by the Office of the District Magistrate, Pilibhit)

S. No.	Hotel/Resort/Homestay & Address	Owner/Manager	Verified Coordinates		Field Observations	Photographs
			Latitude	Longitude		
1	The Sal Cottage, Mustafabad	Manish Kumar Mehrotra	28.6886812	80.070375	Within 1 km of the Protected Area boundary	
2	Sal Cottage, Mustafabad	Meeta Pahuja	28.687644	80.071247	Within 1 km of the Protected Area boundary	

3	Tiger Woods, Mustafabad	Avinash Singh	28.688998	80.072037	Within 1 km of the Protected Area boundary	 UTM: 28.688439 Longitude: 80.07188 Elevation: 158.92±3.42 m
4	Bagh Home, Mustafabad	Khushnuma Begum	28.688884	80.072082	Within 1 km of the Protected Area boundary	 UTM: 28.688579 Longitude: 80.072322 Elevation: 158.92±3.38 m 15-08-2026 17:17 @Korumbay Mustafabad Grah

5	Green Land Farm Stay, Mustafabad	Sahab Singh	28.693846	80.076085	Within 1 km of the Protected Area boundary	 17:05 Mustafabad Gate PTR
6	Prince Homestay, Mustafabad	Sahab Singh	28.690099	80.077882	Within 1 km of the Protected Area boundary	 Mustafabad Gate PTR

7	Royal Chuka Farm Stay, Mustafabad	Anwar Ali	28.687679	80.076845	Within 1 km of the Protected Area boundary	
8	Safed Moti, Santoshpur	Samitav Saksena	28.660127	80.0948	Within 1 km of the Protected Area boundary	

9	Unwild India, Tanda Surat	Anup Rohera	28.648835	80.106663	Within 1 km of the Protected Area boundary	
10	The Backwoods, Mainakot	Sohan Singh	28.670546	80.083439	Within 1 km of the Protected Area boundary	

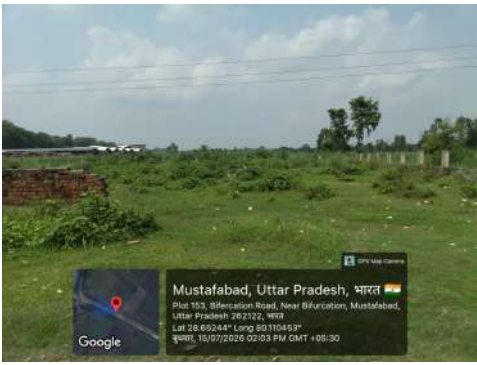
11	Tanda Surat	Sujata Agrawal W/O Rajeev Agarwal	28.656494	80.108862	Within 1 km of the Protected Area boundary	 Latitude: 28.656494 Longitude: 80.108862 Elevation: 18.5m Accuracy: 3.1m Time: 15/07/2025 19:26 Host: Rajeev Agrawal Agarwal Powered by MapCrib
12	Tanda Surat	Pooja Chandra D/O Rajeev Agarwal	28.656663	80.108793	Within 1 km of the Protected Area boundary	

13	Mustafabad	Kamlesh Prasad Mathur	28.686224	80.080917	*As per the list provided by ADM, Pilibhit, it is mentioned as a residential property. The Committee observed that the property does not exhibit the characteristics of a residential dwelling. Based on the physical inspection, it appears to be operating as a guest house.	
14	Royal Tiger Villa, Mallpur Khajuria	Amardeep Singh	28.66609	80.082848	Within 1 km of the Protected Area boundary	

15	Mainakot	Bhagwant Singh	28.681888	80.080694	Under construction & Within 1 km of the Protected Area boundary	
16	Mainakot	Umesh Raj	28.674502	80.080449	Under construction & within 1 km of the Protected Area boundary	

17	Mainakot	Abhijeet Singh	28.675778	80.082224	Within 1 km of the Protected Area boundary	
18	Mallpur Khajuria	Rajkumar	28.666308	80.08249	Within 1 km of the Protected Area boundary	

19	Sundarvan Farms and Retreat, Mainakot	Saurabh Kumar	28.663577	80.090397	Within 1 km of the Protected Area boundary	
20	Kareliya	Ajit Singh	28.662461	80.090962	Within 1 km of the Protected Area boundary	

21	Santoshpur	Vaishali	28.652561	80.094744	Under construction & Within 1 km of the Protected Area boundary	
22	Tanda Surat	Sunil Swaroop	28.646907	80.106741	Under construction & Within 1 km of the Protected Area boundary	

23	Forest and Feast, Kesarpur, Tehsil Madhotanda	Ankit Chawla	28.655131	80.142178	Within 1 km of the Protected Area boundary	 Keshpur T.madhotanda, Uttar Pradesh, भारत M44r3v, Keshpur T.madhotanda, Uttar Pradesh: 262122, 1000 Lat: 28.655133° Long: 80.142178°
24	Earthhome, Basantpur Nauner	Anil Shah	28.642086	80.167126	Within 1 km of the Protected Area boundary	

Table 3. Details of Hotels, Resorts, Farm Stays, and Homestays located within the 1 km of Protected Area of Pilibhit Tiger Reserve, Village Rampuriya Mahof, Tehsil Pilibhit (Sadar). (Comprehensive List Provided by the Office of the District Magistrate, Pilibhit)

S.No.	Owner's Name	Land Details (Plot Number/Area)	Resort Name	Latitude	Longitude	Field Observations	Photograph
25	Dikshit	272/1.898 ha and 273/0.563 ha	Wildlense Wild Retreat	28.703342	79.929982	Within 1 km of the Protected Area boundary	 Rampuria Mahof, Uttar Pradesh, India Pw3h+3wx, Rampuria Mahof, Uttar Pradesh 202305, India Lat 28.702841° Long 79.93021° Wednesday, 15/07/2026 02:14 PM GMT +05:30
26	Lavpreet	175/1.311 ha	Saakhuva n Eco Retreat	28.701735	79.935287	Within 1 km of the Protected Area boundary	 Rampuria Mahof, Uttar Pradesh, India Pw3h+3wx, Rampuria Mahof, Uttar Pradesh 202305, India Lat 28.702841° Long 79.93021° Wednesday, 15/07/2026 02:29 PM GMT +05:30

27	Shyam Bihari	445/0.567	FM Homestay	28.710392	79.937305	Within 1 km of the Protected Area boundary	

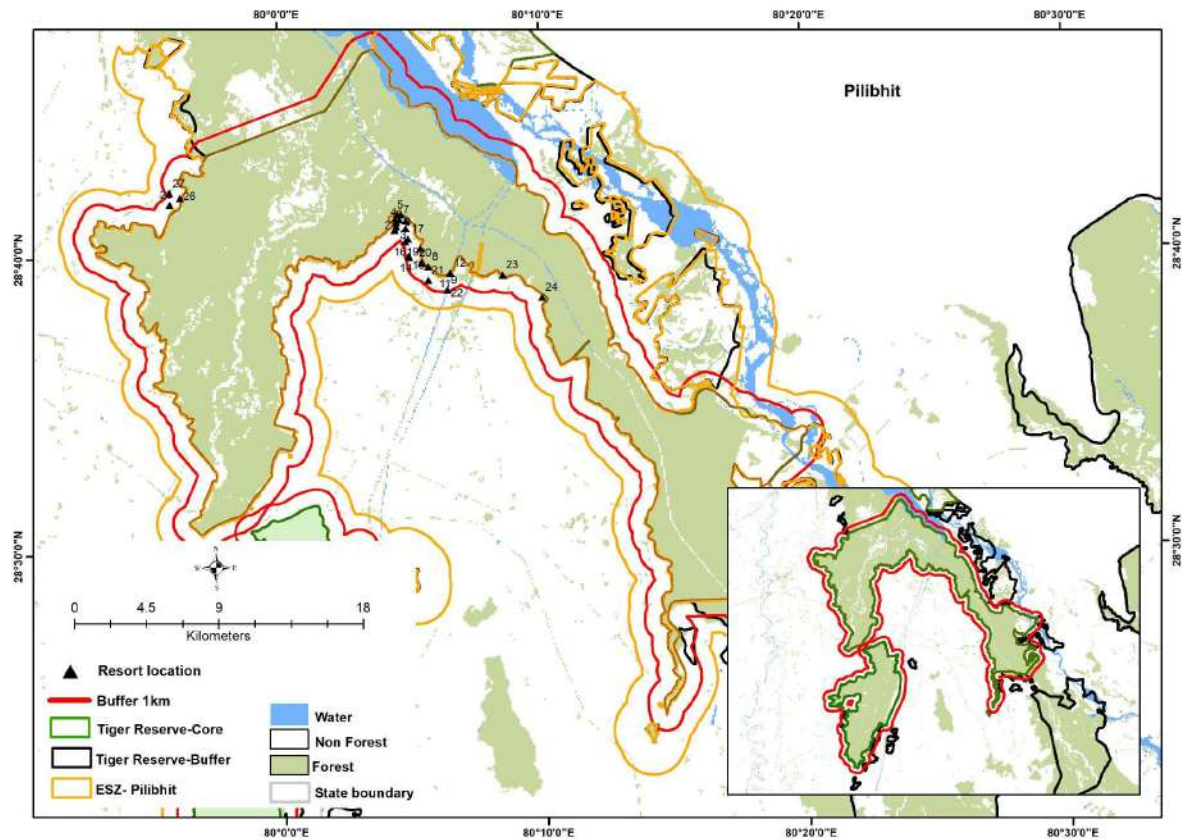


Figure 4. Locations of Permanent Structures (Comprehensive List Provided by the Office of the District Magistrate, Pilibhit) within 1 km of the Protected Area of Pilibhit Tiger Reserve, as furnished by the District Administration.

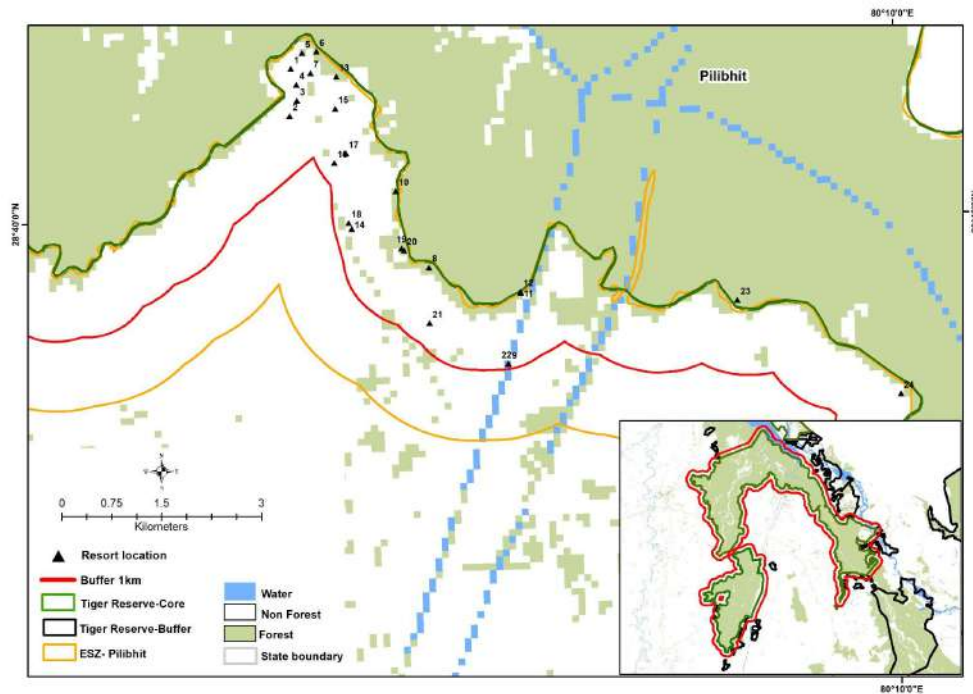


Figure 5. Locations of the permanent structures (Comprehensive List Provided by the Office of the District Magistrate, Pilibhit) within the 1 km of the Protected Area of Pilibhit Tiger Reserve, Tehsil Kalinagar, as furnished by the District Administration.

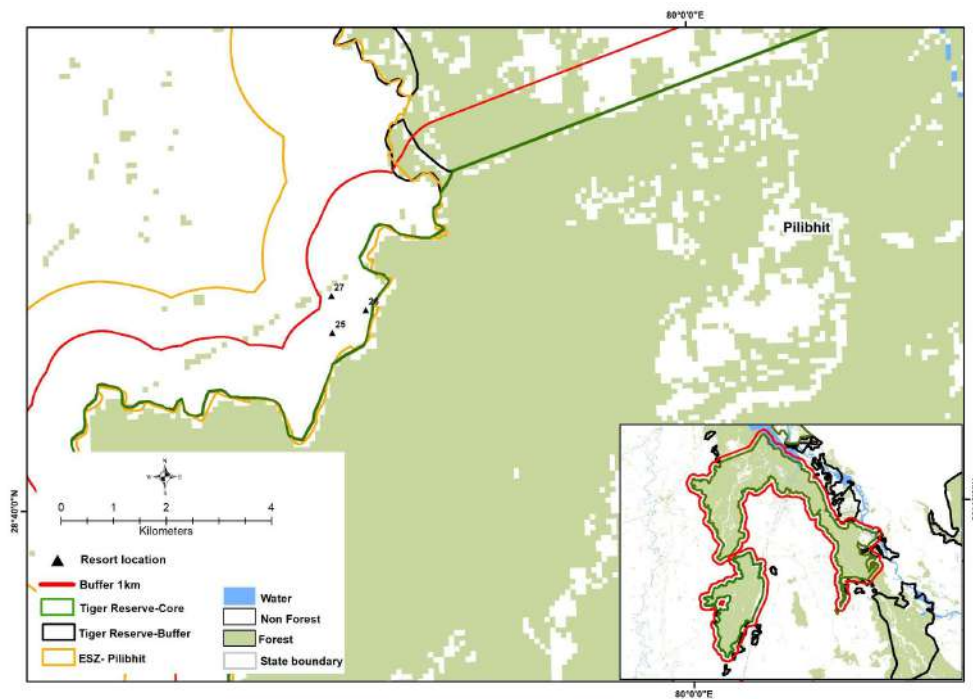


Figure 6. Locations of the permanent structures (Comprehensive List Provided by the Office of the District Magistrate, Pilibhit) within the 1 km of Protected Area of Pilibhit Tiger Reserve, Village Rampuriya Mahof, Tehsil Pilibhit (Sadar), as furnished by the District Administration

In addition, five additional structures were identified by the Joint Committee through field inspection and satellite image analysis. The details of these structures are provided in Table 3, and their locations are shown in Figure 7.

Table 4. Details of additional structures located within the 1 km of the Protected Area of Pilibhit Tiger Reserve identified by the Joint Committee through field inspection and satellite image analysis.

S.No.	Hotel/Resort/Homestay & Address	Latitude	Longitude	Field Observations	Photograph
1	The Jungle Inn	28.535837	80.234384	Within 1 km of the Protected Area	
2	Police Guest House, Mainakot	28.691098	80.076239	Within 1 km of the Protected Area	

3	Royal Kingdom Resort	28.641579	80.017333	Within ESZ boundary but outside 1 km of the protected Area	
4	Pilibhit Jungle Camp Stay	28.707829	79.93312	Within 1 km of the Protected Area	
5	Krishnam Resort/Fun Village Water Park	28.656562	80.088197	Within 1 km of the Protected Area	

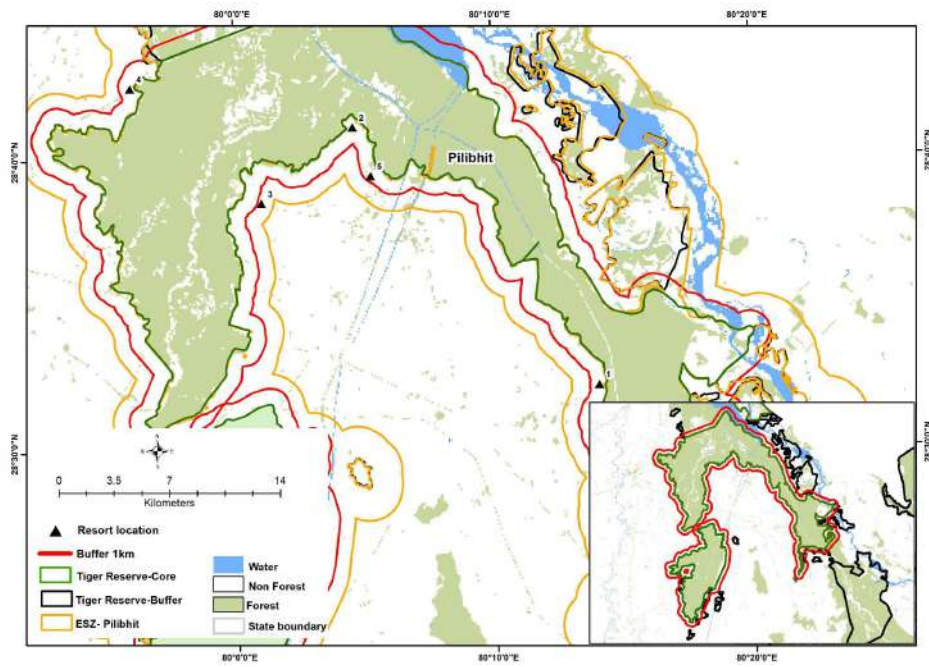


Figure 7. Location of the additional permanent structures within the 1km of the Protected Area of Pilibhit Tiger Reserve

Other Observations

During the joint field inspection conducted on July 15–16, 2026, the Joint Committee recorded the following key technical, legal, and operational observations regarding commercial developments and land-use activities within the 1 km boundary of the Pilibhit Tiger Reserve:

1. **Unchecked Commercial Construction:** Several new permanent structures were observed actively under construction within the 1 km of the boundary of the Pilibhit Tiger Reserve.
2. **Verification of NOCs and Land-Use Conversion:** The regulatory status of Non-Objection Certificates (NOCs) and mandatory land-use conversion clearances (from agricultural to commercial) for these ongoing and existing developments requires immediate, detailed verification by the competent authorities.
3. **Risk of Commercial Conversion:** A significant number of established farmhouses were identified within the 1 km boundary. Owing to their proximity to the reserve boundary and existing infrastructure, these structures possess high potential for immediate or unauthorized conversion into commercial farm stays, guest houses, or resort-style accommodations without proper oversight.
4. **Obstruction to Wildlife Corridors:** The Committee observed the extensive installation of electrical fencing around several permanent structures within the 1 km boundary of the Pilibhit Tiger Reserve. Such energised barriers pose a grave, direct hazard to the wildlife species inhabiting the Pilibhit Tiger Reserve and severely restrict free wildlife movement across key ecological corridors.
5. **Potential Misuse of Homestay Provisions:** While the draft Eco-Sensitive Zone (ESZ) framework for Pilibhit Tiger Reserve encourages community-based homestays, commercial operators were observed exploiting this provision. Certain commercial tourism entities appear to be operating under the guise of homestays by merely adopting "homestay" terminology or artificially subdividing larger commercial properties into smaller, compliant units to circumvent regulatory prohibitions and spatial guidelines.


Pawan Jeph
 AIGF, NTCA
 (Representation of NTCA)


Apoorva Dixit
 DFO Katarniaghat
 (Representative of PCCF
 WL)


Gyanendra Singh
 DM Pilibhit, UP

(SIGNED AS CO-ORDINATING MEMBER)

भारत सरकार
Government of India
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forest and Climate Change
राष्ट्रीय व्याघ्र संरक्षण प्राधिकरण
National Tiger Conservation Authority

F. No. 12-9/2025-NTCA

Dated: 17.02.2026

OFFICE MEMORANDUM

Sub: Nomination of representative of NTCA regarding Copy of order dated 13.01.2026 passed in OA No. 14/2026 titled "Shashank Singh vs Union of India & Ors."-reg.

The undersigned is directed to refer to your Order dated 13.01.2026 passed in OA No. 14/2026 titled "Shashank Singh vs Union of India & Ors." and to convey that Sh. Pawan Jeph, Assistant Inspector General of Forests, NTCA is hereby nominated as representative of this Authority for the said Committee.



(Hemant Singh)
Assistant Inspector General of Forests (NTCA)
E-mail: aig3-ntca@nic.in
Tel. No. +91 11 2436 7837-39
Fax: +91 11 2436 7836

To,

**The Consultant (Judicial),
National Green Tribunal
New Delhi.**

Copy to:

1. PS to ADG (PT&E) & MS, (NTCA), New Delhi
2. PA to IGF (NTCA), New Delhi.
3. Sh. Pawan Jeph, AIG, NTCA
4. The PCCF and CWLW, Uttar Pradesh
5. The Field Director, Pilibhit Tiger Reserve
6. The District Magistrate, Pilibhit, Uttar Pradesh

बी-१ विंग, सातवां तल, पं. दीनदयाल अंत्योदय भवन, सी.जी.ओ. कॉम्प्लेक्स, लोधी रोड, नई दिल्ली- ११०००३
B-1 Wing, 7th Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi – 110003

346

कार्यालय प्रधान मुख्य वन संरक्षक, वन्य जीव, उत्तर प्रदेश, लखनऊ

पत्रांक- 3760 /10-1 (कोर्ट केस) लखनऊ, दिनांक, 06, अप्रैल, 2026

सेवा में,

कन्सल्टेंट (ज्यूडिशियल),

राष्ट्रीय हरित अधिकरण, नई दिल्ली

विषय:-

राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित O.A. No. 14/2026, शशांक सिंह बनाम भारत संघ व अन्य में मा0 अधिकरण द्वारा पारित आदेश दिनांक 13.01.2026 के सम्बन्ध में।

संदर्भ:-

1. राष्ट्रीय हरित अधिकरण, नई दिल्ली पत्रांक-NGT(PB)/Judicial/OA 14-2026/220-222 दिनांक 30.01.2026

2. वन संरक्षक/फील्ड डायरेक्टर, पीलीभीत टाइगर रिजर्व, पीलीभीत का पत्रांक-1602/35-1 दिनांक 02.04.2026

महोदय,

राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित O.A. No. 14/2026 में मा0 अधिकरण द्वारा पारित आदेश दिनांक 13.01.2026 के अनुपालन में संदर्भित पत्र दिनांक 30.01.2026 द्वारा की गयी अपेक्षा के क्रम में अधिकरण द्वारा गठित संयुक्त समिति में अग्रेतर कार्यवाही हेतु प्रधान मुख्य वन संरक्षक, वन्यजीव/मुख्य वन्यजीव प्रतिपालक, उत्तर प्रदेश की ओर से श्री मनीष सिंह, प्रभागीय वनाधिकारी, पीलीभीत टाइगर रिजर्व, पीलीभीत को समन्वयक अधिकारी नामित किया था।

विषयक प्रकरण के सम्बन्ध में वन संरक्षक/फील्ड डायरेक्टर, पीलीभीत टाइगर रिजर्व, पीलीभीत के सन्दर्भित पत्र दिनांक 02.04.2026 द्वारा विषयक O.A. No. 14/2026, शशांक सिंह बनाम भारत संघ व अन्य, इको सेंटिव जोन के निर्धारण से सम्बन्धित होने व मा0 अधिकरण के समक्ष सुनवाई हेतु दिनांक 09.04.2026 को किए जाने का उल्लेख किया गया है। साथ ही यह अवगत कराया गया है कि चूंकि विषयक वाद में प्रतिवादी पक्ष की ओर से प्रभागीय वनाधिकारी, पीलीभीत टाइगर रिजर्व, पीलीभीत प्रतिवादी संख्या-04 नामित हैं, तथा प्रकरण उनके नियंत्रणाधीन प्रभाग का होने के कारण प्रकरण में किसी अन्य मित्र अधिकारी को उनके स्थान पर नामित करने का अनुरोध किया गया है।

उक्त के क्रम में इस कार्यालय के सन्दर्भित पत्र दिनांक 30.01.2026 द्वारा प्रधान मुख्य वन संरक्षक, वन्यजीव/मुख्य वन्यजीव प्रतिपालक, उत्तर प्रदेश की ओर से पूर्व नामित समन्वयक अधिकारी श्री मनीष सिंह, प्रभागीय वनाधिकारी, पीलीभीत टाइगर रिजर्व, पीलीभीत के स्थान पर श्री अपूर्व दीक्षित, प्रभागीय वनाधिकारी, कर्तर्नियाघाट वन्य जीव प्रभाग, बहराइच को विषयक वाद में प्रधान मुख्य वन संरक्षक, वन्यजीव/मुख्य वन्यजीव प्रतिपालक, उत्तर प्रदेश की ओर से अग्रेतर कार्यवाही हेतु समन्वयक अधिकारी नामित किया जाता है।

उपरोक्त नामांकन प्रधान मुख्य वन संरक्षक, वन्यजीव/मुख्य वन्यजीव प्रतिपालक, उत्तर प्रदेश के अनुमोदनोपरांत जारी किया जा रहा है।

संलग्न- उपरोक्तानुसार।

भवदीय,

(राम कुमार)

अपर प्रधान मुख्य वन संरक्षक,
प्रोजेक्ट टाइगर, उत्तर प्रदेश, लखनऊ।

पत्रांक- 3760 / उक्तदिनांकित

प्रतिलिपि निम्नलिखित को उपरोक्त संदर्भित पत्र के क्रम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निजी सचिव, प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उत्तर प्रदेश, लखनऊ।
2. निजी सचिव, प्रधान मुख्य वन संरक्षक, वन्यजीव/मुख्य वन्यजीव प्रतिपालक, उत्तर प्रदेश।
3. अतिरिक्त महानिदेशक, (प्रोजेक्ट टाइगर) एवं सदस्य सचिव, (एन0टी0सी0ए0), नई दिल्ली।
4. महानिरीक्षक, वन (एन0टी0सी0ए0), नई दिल्ली।
5. वन संरक्षक/फील्ड डायरेक्टर, पीलीभीत टाइगर रिजर्व, पीलीभीत।
6. जिलाधिकारी, पीलीभीत।
7. श्री मनीष सिंह, प्रभागीय वनाधिकारी, पीलीभीत टाइगर रिजर्व, पीलीभीत।
8. श्री अपूर्व दीक्षित, प्रभागीय वनाधिकारी, कर्तर्नियाघाट वन्य जीव प्रभाग, बहराइच।

(राम कुमार)

अपर प्रधान मुख्य वन संरक्षक,
प्रोजेक्ट टाइगर, उत्तर प्रदेश, लखनऊ।

कार्यालय वन संरक्षक/फील्ड डायरेक्टर, पीलीभीत टाईगर रिजर्व वृत्त पीलीभीत
पत्रांक 1602/35-1, पीलीभीत, दिनांक 02/04/2026

सेवा में,

प्रधान मुख्य वन संरक्षक
वन्यजीव,
उत्तर प्रदेश, लखनऊ।

विषय:- ओ0ए0 संख्या- 14/2026 शंशाक सिंह बनाम यूनियन आफ इण्डिया में समुचित अग्रेत्तर/विधिक कार्यवाही करने के सम्बन्ध में।

सन्दर्भ:- मुख्य वन संरक्षक कोर्टकेस, उ0प्र0 लखनऊ का पत्रांक -को0के0-2425/6ई-2(मा0 एन0जी0टी0) दिनांक 23.03.2026 एवं प्रभागीय वनाधिकारी पीलीभीत टाईगर रिजर्व पीलीभीत की पत्र सं0- 2629/10-1 दिनांक 02.04.2026

महोदया,

उपरोक्त विषयक सन्दर्भित पत्र जो मुख्य वन संरक्षक रुहेलखण्ड जोन, बरेली एवं इस कार्यालय के साथ-साथ प्रभागीय वनाधिकारी पीलीभीत टाईगर रिजर्व पीलीभीत को पृष्ठांकित है, के क्रम में प्रभागीय वनाधिकारी पीलीभीत टाईगर रिजर्व द्वारा अपने संदर्भित पत्र द्वारा अवगत कराया है कि ओ0ए0 संख्या- 14/2026 शंशाक सिंह बनाम यूनियन आफ इण्डिया जो इको सेंसिटिव जोन के निर्धारण से मा0 एन0जी0टी0 में विचाराधीन है जो मा0 न्यायालय में दिनांक 9.4.2026 को सूचीबद्ध है। जिसमें प्रभागीय वनाधिकारी पीलीभीत टाईगर रिजर्व पीलीभीत प्रतिवादी पक्ष की ओर से क्रम सं0 4 पर नामित हैं। प्रभागीय वनाधिकारी पीलीभीत टाईगर रिजर्व पीलीभीत के नियन्त्रणाधीन प्रभाग होने के कारण एवं उक्त वाद में प्रतिवादी सं0 4 पर नामित होने के कारण प्रकरण में किसी अन्य भिन्न अधिकारी को समुचित अग्रेत्तर/विधिक कार्यवाही करने हेतु प्रभागीय वनाधिकारी (प्रतिवादी सं0-4) के स्थान पर नामित करने की कृपा करें जिससे मा0 न्यायालय में उपरोक्त विचाराधीन प्रकरण में कोई विपरीत स्थिति उत्पन्न न हो सके।

भवदीय

(पी0पी0सिंह)

अपर प्रधान मुख्य वन संरक्षक/
वन संरक्षक/फील्ड डायरेक्टर
पीलीभीत टाईगर रिजर्व, वृत्त पीलीभीत

पत्रांक / तददिनांकित।

प्रतिलिपि:- निम्नलिखित को उपरोक्त के क्रम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. मुख्य वन संरक्षक कोर्टकेस, उ0प्र0 लखनऊ।
2. मुख्य वन संरक्षक, रुहेलखण्ड जोन, उ0प्र0 बरेली।
3. प्रभागीय वनाधिकारी, पीलीभीत टाईगर रिजर्व, पीलीभीत।

(पी0पी0सिंह)

अपर प्रधान मुख्य वन संरक्षक/
वन संरक्षक/फील्ड डायरेक्टर
पीलीभीत टाईगर रिजर्व, वृत्त पीलीभीत

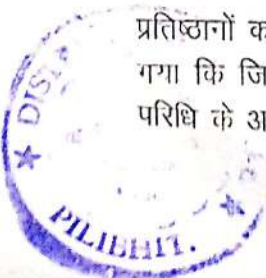
मा0 राष्ट्रीय हरित प्राधिकरण प्रधान पीठ नई दिल्ली द्वारा ओ0ए0नं0-14/2026 (शंशाक सिंह बनाम यूनियन आफ इंडिया व अन्य) में दिनांक 13.01.2026 को पारित आदेश का अनुपालन के सम्बन्ध में एन0जी0टी0 द्वारा गठित समिति के सदस्यों के द्वारा दिनांक 15.07.2026 को मध्याह्न 12.30 बजे में गाँधी सभागार, कलेक्ट्रेट, पीलीभीत में आहूत बैठक का कार्यवृत्त।

मा0 राष्ट्रीय हरित प्राधिकरण प्रधान पीठ नई दिल्ली द्वारा ओ0ए0नं0-14/2026 (शंशाक सिंह बनाम यूनियन आफ इंडिया व अन्य) में दिनांक 13.01.2026 को पारित आदेश का अनुपालन के सम्बन्ध में दिनांक 15.07.2026 को मध्याह्न 12.30 बजे (एन0जी0टी0) द्वारा गठित समिति के सदस्यों द्वारा गाँधी सभागार, कलेक्ट्रेट, पीलीभीत में बैठक सम्पन्न हुई। बैठक में श्री पवन जैफ, अपर वन महानिदेशक राष्ट्रीय बाघ संरक्षण प्राधिकरण (NTCA) नई दिल्ली एवं श्री अपूर्व दीक्षित, प्रभागीय वनाधिकारी, कतर्नियाघाट वन्यजीव प्रभाग, बहराइच की गरिमामयी उपस्थिति में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के आदेश दिनांक 13.01.2026 में दिये गये दिशा निर्देशों के क्रम में ओ0ए0सं0 14/2026 (शंशाक सिंह बनाम यूनियन आफ इंडिया व अन्य) की याचिका के साथ संलग्न पृष्ठ संख्या-248 पर उल्लिखित होटल/रिजॉर्ट/भवनों तथा पीलीभीत टाईगर रिजर्व, पीलीभीत के ईको संसेटिव जोन के 01 किलोमीटर दायरे में उपजिलाधिकारी, पीलीभीत द्वारा चिन्हित ग्राम रम्पुरिया महोफ स्थित होटल/रिजॉर्ट/भवनों तथा उपजिलाधिकारी, कलीनगर द्वारा जॉच में चिन्हित किये गये होटल/रिजॉर्ट/भवनों पर विचार विमर्श करने हेतु निम्न अधिकारियों द्वारा प्रतिभाग किया गया:-

01. श्री मनीष सिंह, प्रभागीय वनाधिकारी, पीलीभीत टाईगर रिजर्व, पीलीभीत।
02. श्री डी0के0भरत प्रभागीय वनाधिकारी, वन एवं वन्यजीव प्रभाग, पीलीभीत।
03. श्री विजय वर्धन तोमर, नगर मजिस्ट्रेट/वन वदोवस्त अधिकारी, पीलीभीत।
04. श्री प्रमेश कुमार, उपजिलाधिकारी, कलीनगर।
05. श्रीमती श्रद्धा सिंह, उपजिलाधिकारी सदर, पीलीभीत।
06. श्री नागेन्द्र पाण्डेय, उपजिलाधिकारी, बीसलपुर।
07. श्री रवीन्द्र मिश्रा, उप निदेशक, पर्यटन विभाग निगम, बरेली।
08. श्री ऋषि दीक्षित, नायब तहसीलदार (दक्षिणी) पूरनपुर।
09. श्री अभिषेक त्रिपाठी, नायब तहसीलदार (उत्तरी), पीलीभीत।
10. श्री ऋषिकेश सिंह, पर्यटन अधिकारी, बरेली।
11. श्री महेन्द्र सिंह, कार्यकारी अधिकारी, जिला पंचायत, पीलीभीत।
12. श्री हर्षवर्धन पाण्डेय, जिला शासकीय अधिवक्ता (सिविल) पीलीभीत।
13. श्री देशदीपक मिश्रा, जिला शासकीय अधिवक्ता (राजस्व), पीलीभीत।

श्री अपूर्व दीक्षित, प्रभागीय वनाधिकारी, कतर्नियाघाट वन्यजीव प्रभाग, बहराइच द्वारा गूगलअर्थ पर भवनो के जी0पी0एस0 कोऑर्डिनेट्स के आधार पर परीक्षण कर प्रस्तावित जी0एस0जैड0 की 01 किलोमीटर सीमाओं के अनुसार उनकी अवस्थिति की स्क्रीनिंग की गयी। राष्ट्रीय बाघ संरक्षण प्राधिकरण के मा0 सदस्य श्री पवन जैफ द्वारा याचिका में उल्लिखित भवनों के भौतिक सत्यापन/ निरीक्षण करने का विचार रखा गया। बैठक में उपस्थित उप निदेशक पर्यटन द्वारा होमस्टे/फार्मस्टे/रिजॉर्ट/ के बारे में विस्तार से बताया गया। उप निदेशक द्वारा अवगत कराया गया कि होमस्टे व फार्मस्टे नॉन कॉमर्शियल गतिविधियां हैं। पर्यटन विभाग में 04 प्रतिष्ठानों का पंजीकरण कराया गया है। कार्यकारी अधिकारी, जिला पंचायत द्वारा अवगत कराया गया कि जिला पंचायत में पीलीभीत टाईगर रिजर्व के निर्धारित संसेटिव जोन 01 किलोमीटर की परिधि के अन्तर्गत 02 होमस्टे एवं 01 मानचित्र राईस मिल का स्वीकृत किया गया।

क्रमशः पेज 2 पर....



42

उपजिलाधिकारी कलीनगर के द्वारा 01 किमी० इको संसेटिव जोन के अन्तर्गत पाये गये होटल/रिजॉर्ट/भवनों की 24 की सूची व उपजिलाधिकारी(सदर) पीलीभीत के द्वारा 03 होटल/रिजॉर्ट/भवनों की सूची का निरीक्षण कर प्रस्तुत की गयी। मा० राष्ट्रीय हरित प्राधिकरण प्रधान पीठ नई दिल्ली के द्वारा गठित समिति के सदस्यों ने उपजिलाधिकारी कलीनगर/उपजिलाधिकारी(सदर), पीलीभीत द्वारा दी सूची तथा मा० न्यायालय राष्ट्रीय हरित प्राधिकरण प्रधान पीठ नई दिल्ली द्वारा प्रस्तुत 21 होटल/रिजॉर्ट/भवनों की सूची पर विस्तार से वार्ता की गयी जिस पर मा० राष्ट्रीय हरित प्राधिकरण प्रधान पीठ नई दिल्ली द्वारा गठित समिति के सदस्य श्री पवन जेफ, अपर वन महानिदेशक राष्ट्रीय बाघ संरक्षण प्राधिकरण (NTCA) नई दिल्ली एवं श्री अपूर्व दीक्षित, प्रभागीय वनाधिकारी, कतर्नियाघाट वन्यजीव प्रभाग, बहराइच के सदस्यों द्वारा उपजिलाधिकारी कलीनगर/उपजिलाधिकारी(सदर), पीलीभीत द्वारा प्रस्तुत सूची व मा० न्यायालय राष्ट्रीय हरित प्राधिकरण प्रधान पीठ नई दिल्ली द्वारा दी गयी सूची पर तत्काल भौतिक सत्यापन करने हेतु टीमें गठित की गयी।

मा० राष्ट्रीय हरित प्राधिकरण प्रधान पीठ नई दिल्ली के द्वारा गठित समिति के सदस्यों द्वारा भौतिक सत्यापन कर संयुक्त हस्ताक्षर से आख्या प्रस्तुत की जायेगी। इसके उपरान्त संयुक्त हस्ताक्षरों से आख्या मा० न्यायालय राष्ट्रीय हरित प्राधिकरण प्रधान पीठ नई दिल्ली में नियत दिनांक 27.07.2026 को प्रस्तुत की जायेगी। अधोहस्ताक्षरी द्वारा प्रभागीय वनाधिकारी पी०टी०आर० से जानकारी की गयी, कि फारेस्ट की सीमा के इको संसेटिव जोन 01 किमी० की परिधि कहाँ से ली जायेगी।

अन्त में बैठक में प्रतिभाग कर रहे सभी अधिकारियों का आभार व्यक्त करते हुये बैठक का समापन किया गया।

दिनांक: जुलाई 16, 2026

for  अपर जिला मजिस्ट्रेट(वि०/रा),
पीलीभीत।

कार्यालय जिला मजिस्ट्रेट, पीलीभीत।

पत्र सं०-036/न्याय सहायक-2026

दिनांक:-जुलाई 16, 2026

प्रतिलिपि:- 01. जिला मजिस्ट्रेट महोदय की सेवा में सादर अवलोकनार्थ प्रेषित।

02. समस्त सम्बन्धित अधिकारीगणों को अनुपालनार्थ प्रेषित।

for  अपर जिला मजिस्ट्रेट(वि०/रा),
पीलीभीत।



SL. No.	Owner	NATURE OF STRUCTURE	Latitude & Altitude
1.	Sahab Singh	Resort	Latitude 28.670662, Altitude 80.076327
2.	Sohan Lal	Resort	Latitude 28.670662, Altitude 80.076327
3.	Abhijeet Singh	Resort	Latitude 28.676353, Altitude 80.082064
4.	Amit Jeet Singh	Resort	Latitude 28.685508, Altitude 80.080181
5.	Umesh Raj	Resort	Latitude 28.674230, Altitude 80.082064
6.	Kamlesh Mathur	Resort	Latitude 28.606467, Altitude 80.081243
7.	Manish Gahrota	Resort	Latitude 28.686947, Altitude 80.070327
8.	Anwar Ali	Resort	Latitude 28.6365227, Altitude 80.077373
9.	Abhinash Singh	Resort	Latitude 28.687713, Altitude 80.070993
10.	Khusnuma Vegam	Resort	Latitude 28.691827, Altitude 80.076327
11.	Rajvindra	Resort	Latitude 28.689625, Altitude 80.77683
12.	Shyam Vihari	Resort	Latitude 28 42 34.97, Altitude 79 56 14.00
13.	Dikshit	Resort	Latitude 28 42 12.09, Altitude 79 56 47.00
14.	Lavpreet	Resort	Latitude 28 42 02.68, Altitude 79 56 11.21
15.	Shri Sarjaat Kha	Resort	Latitude 28 39 50.93, Altitude 80 06 49.21
16.	Shri Ishparth Mittal	Resort	Latitude 28 39 13.96, Altitude 80 06 37.62
17.	Shri Ishparth Mittal	Resort	Latitude 28 39 09.80, Altitude 80 06 36.10
18.	Shri Anoop Roria	Resort	Latitude 28 38 48.95, Altitude 80 06 24.70
19.	Shri Mohd. Aarif	Resort	Latitude 28 38 08.46, Altitude 80 06 08.82

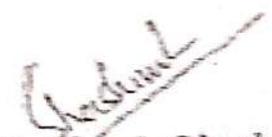
20	Shri Rajeev Agarwal	Resort	Latitude 28 65 70.23, Altitude 20 10 89.62
21	Shri Rajneesh Saxena	Resort	Latitude 28 66 03.57, Altitude 20 09 55.11

In the interest of public safety and adherence to the law, I urge you to take prompt action to inspect these properties, issue appropriate notices, and cease their operations until full compliance is ensured. Additionally, I request a detailed report on the action taken against these establishment to ensure transparency and accountability.

I request that all new constructions currently being carried out within the Eco-Sensitive Zone (ESZ), as well as any illegal construction activities therein, be immediately seized.

Kindly acknowledge receipt of this letter and inform us of the steps taken to address this matter.

Thank you


Shashank Singh

40,41 Chandan Manas Enclave,
Indira Nagar, Lucknow,
Pin-code 226016

तहसील कलीनगर/सदर में पीलीभीत टाईगर रिजर्व के एक किमी० दायरे में निर्धारित इको सेंसिटिव जोन के अन्तर्गत होटल/रिसॉर्ट/होम स्टे का विवरण।

क्र० सं०	होटल/रिसॉर्ट/होमस्टे का नाम व पता	होटल/रिसॉर्ट/होमस्टे स्वामी/प्रबन्धन का नाम	रजिस्ट्रेशन नम्बर	एन० ओ० सी०	देशांतर	अक्षांश
1	दा साल काटेज मुस्ताफाबाद	मनीष कुमार मेहरोत्रा	पी.आई.एल./2026 यू०पी० बी.एच.पी.00003	नहीं	80-070375	28-6886812
2	साल काटेज मुस्ताफाबाद	मीता पाहूजा	पी.आई.एल./2026 यू०पी० बी.एच.पी./002	नहीं	80-07046	28-686711
3	टाईगर बुड्स मुस्ताफाबाद	श्री अविनाश सिंह	पी.आई.एल./2026 यू०पी० बी.एच.पी./0004	नहीं	80-07129	28-687884
4	दा० बाग होम मुस्ताफाबाद	खुशनुमा बेगम	ए.यू.पी.004971/15.06.2024	हां	80-070564	28-686795
5	ग्रीन लैण्ड फार्म स्टे मुस्ताफाबाद	साहब सिंह	पी.आई.एल.10/टी.पी.007 2024	नहीं	80-076552	28-691891
6	प्रिंस होम स्टे मुस्ताफाबाद	साहब सिंह	ए.यू.पी.006204 29.11.2024	नहीं	80-077902	28-689688
7	रॉयल चूका फार्म स्टे मुस्ताफाबाद	अनवर अली	पी.ए.आर 260002292	नहीं	80-076933	28-686742
8	साफेद मोती संतोषपुर	समिताव सक्सेना	नहीं	नहीं	80-0948	28-660127
9	अनवाइल्ड इण्डिया टांडा सूरत	अनूप रोहेरा	पी.आई.एल./10/टी.पी.008 2025	नहीं	80-106843	28-646825
10	दा, बैग, बुड्स मैनाकोट	श्री सोहन सिंह	नहीं	नहीं	80-089821	28-670578
11	टांडा सूरत	सुजाता अग्रवाल	आवासीय घर	नहीं	80-108862	28-656494
12	टांडा सूरत	पूजा चन्द्रा	आवासीय घर	नहीं	80-108703	28-656663
13	मुस्ताफाबाद	कमलेश प्रसाद माथुर	निजी आवासीय घर	नहीं	80-080917	28-686224
14	रॉयल टाईगर विला	अमरदीप सिंह	निर्माणाधीन	नहीं	80-082964	28-665492
15	मैनाकोट	अश्वन्त सिंह	निर्माणाधीन	नहीं	80-080694	28-681888
16	मैनाकोट	उमेश राज	निर्माणाधीन	नहीं	80-080449	28-674502
17	मैनाकोट	अभिजीत सिंह	निर्माणाधीन	नहीं	80-082224	28-675778
18	मल्लपुर खजुरिया	राजकुमार	निर्माणाधीन	नहीं	80-08249	28-666308
19	सुन्दर वनमैनाकोट	सौरभ कुमार	निर्माणाधीन	नहीं	80-090615	28-662782
20	करेलिया	अजीत सिंह	निर्माणाधीन	नहीं	80-090962	28-662461
21	संतोषपुर	वैशाली	निर्माणाधीन	नहीं	80-094744	28-652561
22	टांडा सूरत	सुनील स्वरूप	निर्माणाधीन	नहीं	80-106741	28-646907
23	फॉरेस्ट एंड फीस्ट केसरपुर ता० माधौटांडा	अकित चावला	पी.आई.एल./10टी.पी.011/2025	नहीं	80-142178	28-655131
24	अर्थ होम बसन्तपुर नौनेर	अनील शाह	पी.आई.एल./10.टी.पी.001/2023	हां	80-167126	28-642086

तहसील सदर पीलीभीत।

क्र० सं०	ग्राम का नाम	भूमि का विवरण (गाटा सं०/रकबा)	रिसॉर्ट का नाम	मोबाईल नं०	जिला पंचायत नक्शा (हॉ/नहीं)	फायर एन०ओ० सी० (हॉ/नहीं)	लैटीट्यूड	लॉन्गिट्यूड
01	रम्पुरिया महोफ	272/1.898 हे० व 273/0.563 हे०	वाइल्ड लैन्स	9838020859	सम्बन्धित नक्शा नहीं मिले।	नहीं	28.696662	79.930433
02	रम्पुरिया महोफ	175/1.311 हे०	साबू वन	7253800030	नहीं	नहीं	28.700492	79.93699
03	महोफ	445/0.567	एफ०एम० होम स्टे	8393073920	नहीं	नहीं	28.702985	79.930332